BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 136/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

BP Lubicants Pvt Ltd.

V/s.

Regent Granito (India) Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. JINESH KAPADIA

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<u>ORDER</u>

Learned Advocate Mr. Jignesh Kapadia present for operational Creditor/Petitioner. None present for Respondent.

Proof of dispatch is filed. The service returned back with postal remark "left" for the third time.

Petitioner has also sent e-mail to the Respondent informing the date of hearing on 25.11.2017 as well as on 07.12.2017.

Petitioner submitted that he need to file some documents in support of his contention and prayed for adjournment.

List the matter on 22.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.